National Company Law Tribunal

Allahabad Bench

CP NO. (1B) 09/ALD/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE COMPANY: Macro Leafin Put Ud V/S Dhrow India Ltd.

SECTION OF THE COMPANIES ACT/ 1 & B CODE: U/S 7 of 18B, Code, 2016.

SI. NO.

Designation

Representation

1.

ABHISHER ANAND ADVOCATE PETITIONER ABBUNELLE

2.

C.P.No.(IB) 09/ALD/2018

Sri Abhishek Anand for the Financial Creditor.

The present case is filed as a fresh case under section 7 of the I & B Code, 2016.

The Registry is directed to make scrutiny of the present case and to issue a formal notice to the Corporate Debtor Company inviting their response/ comments, if any.

The matter to be listed on 15th February, 2018.

Date: 23/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)